NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 97/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: Mr. Prabhakar Balwant Amolik

M/s. The Bombay Diocesan Trust Association P. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S.</u>	No. NAME	DESIGNATION	SIGNATURE
1	M.S. BHARDWAT	A Company to	Mondoray
	Sur v. P. Kerma	Advocates for lab town	
	Shri Karan Adlik	dy 1011130	
2	wayer sing	Adu jou lesp	4.
	2		Lough
	Bhaza	Mas. 168 to 11	Bach
3	James Baker.	Respondent No.7	Mode

<u>Order</u> <u>CP No.97 /397-398/CLB/MB/MAH/2013</u>

Petitioners submissions are complete. For the Respondent side submissions, list this matter on 15.12.2016.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)